LOK SABHA UNSTARRED QUESTION NO. 526 TO BE ANSWERED ON 06.12.2023

ALL INDIA HANDLOOM BOARD

526. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

(a) whether it is a fact that the Government has disbanded the All India Handloom Board recently, if so, the details thereof and the reasons therefor;

(b) the manner in which the Government is going to take care of handloom sector in the absence of handloom board;

(c) whether it relates to formulation and implementation of policies and if so, the details thereof; and

(d) the details of steps taken/proposed to be taken for development of handlooms and welfare of handloom weavers in the country with a particular reference to Andhra Pradesh?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a): As part of the restructuring of the Ministry of Textiles and after a thorough review of the functioning of the All India Handloom Board keeping in view its limited role in policy formulation and implementation, a decision to disband the All India Handloom Board was taken.

(b) & (c): Weavers' Service Centres under the Office of Development Commissioner (Handlooms) and the State Handloom Departments have been working in close coordination through interactions on policy formulation, implementation of Government schemes, educating weavers about online marketing platforms and addressing the problems of handloom weavers through Chaupals.

(d): Ministry of Textiles is implementing the following schemes to promote handlooms and welfare of handloom weavers across the country, including Andhra Pradesh:

- 1. National Handloom Development Programme;
- 2. Raw Material Supply Scheme;

Under the above schemes, financial assistance is provided to eligible handloom agencies/weavers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of workshed, product & design development, technical and common infrastructure, marketing of handloom products in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.